## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 204/397-398/NCLT/AHM/2016 (New) C.P. No. 46/397-398/CLB/DL/2000 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

J.P Srivastava & Sons (Rampur) Pvt. Ltd

V/s.

Gwalior Sugar Company Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Ramesh Singh, Adv.

2. Mr. Abhay Anand June, Adv.

3. Ms. Prasha Prasad, Adv.

4. Mr. Vir Srivaefava,

S. Mg. Tasheem Ahmadi, Adv.

6 Mr. Horsh N. Parech, Adv.

11

## ORDER

Learned Advocate Ms. Tasneem Ahmadi with Learned Advocate Mr. Harsh Parekh present for Petitioner. Learned Advocate Mr. Ramesh Singh with Learned Advocate Mr. Abhay Anand Jena with Learned Advocate Ms. Prabha Prasad with Learned Advocate Mr. Vir Srivastava present for Respondent.

Call with TP 203/2016 (CP 27/1995)

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12<sup>th</sup> day of April, 2017.